

Vacant Top Positions in NTC Subsidiaries

1096. SHRI AMAL DATTA : Will the Minister of TEXTILES be pleased to state :

(a) what is the present stage of vacancies in the top posts of NTC subsidiaries; and

(b) what efforts are being made to fill up these posts by competent personnel ?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR) : (a) the following Board level posts are lying vacant in NTC subsidiaries :

No of vacancies

1. Chairman-cum- Managing Director.	3
2. Director (Finance)	2
3. Director (Technical)	5
4. Director (Commercial)	6
5. Director (Personnel)	6

(b) Action to fill up these vacancies has been initiated and is at various stages.

Recovery of Loans in Drought Hit Areas

1097. SHRI H. N. NANJE GOWDA : Will the Minister of FINANCE be pleased to state :

(a) whether all the State Governments have been issued instruction to suspend recovery of loans in areas hit by drought;

(b) if so, whether the banks have also been issued such instructions;

(c) whether Karnataka have followed the same; and

(d) the other concessions Union Government have agreed to provide to the drought affected people ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) No Sir.

(b) Reserve Bank of India (RBI) has

issued guidelines for conversion of short term loans into medium term loans and rescheduling of investment credit in areas affected by droughts/floods in all parts of the country including Karnataka. National Bank for Agriculture and Rural Development (NABARD) has also issued detailed guidelines to Central Co-operative Banks (CCBs)/Land Development Banks (LDBs)/Regional Rural Banks (RRBs) on the lines of instructions issued by RBI to enable these banks to provide necessary relief to farmers and other weaker sections of the society.

In the areas affected by drought/floods successively for three years or more, banks have been advised to defer recovery of amount fallen due for a period of two years or till the next normal year if it occurs earlier.

(c) Does not arise in view of (a) above.

(d) Apart from the credit facilities extended by the banks, there are also inbuilt provisions under the existing institutional arrangements for conversion/rescheduling of loans in the event of crop failure due to natural calamities. In areas affected by droughts/floods successively for three years, banks have also been instructed not to charge penal interest in these cases nor should they compound the interest on dues postponed. Banks are to charge a rate of interest of 10% per annum on short term loans upto Rs. 5,000/- in case of farmers who have suffered three or more consecutive droughts/floods and whose loans have been converted/rescheduled. These measures have been taken in consultation with the Central Government.

The Government of India have released an amount of Rs. 787.5 lakhs to the Governments of Bihar, Haryana, Gujarat, Punjab, Madhya Pradesh and Tamilnadu for distribution amongst the small and marginal farmers as subsidy for increasing fodder production in the drought affected areas.

Export of Cotton

1098. SHRI SUDHIR ROY : Will the Minister of TEXTILES be pleased to state :